

ITEM NO.11

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. APOORV SINGH

Criminal Appeal No(s). 1779/2026

PHOOL SINGH

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

FOR ADMISSION and I.R.

Date : 25-08-2026 This appeal was called on for hearing today.

For Appellant(s) :

Ms. Sangeeta Kumar, AOR
Ms. Vidushi Garg, Adv.

For Respondent(s) :

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented and filed reply.

Scanned/digital original records from the High Court as well as the Trial Court have not been received yet despite reminder. Issue D.O. letter.

List again on 05.10.2026.

Copy of this Record of proceeding be furnished to the concerned ld. Advocate-on-record for information and compliance.

APOORV SINGH
Registrar

HJ